

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 03.12.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 217/2021 & IA No. 437/2021	Mr. T. Prabhakar V Mr. S. Krishnan IRP of Green Valleys Shelters (P) Ltd & 2 Ors	A S Sathish Kumar PCS S. Sathiyarayanan	P. Raj Kumar Jhabakh R2 & R3

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 302/2021 & IA No. 639,640 & 641/2021	Kineta Global Limited V IDBI Bank Limited & 9Ors	P. Wilson Associates	
3.	Comp App (AT)(CH) No. 43/2021	Midas Legaltech and Asset Recovery Management P Ltd V Registrar of Companies Coimbatore	G.B. Sabari Das G. Karthekayan	
4.	Comp App (AT)(CH) No. 44/2021	Chalasan Udaya Shankar & 2Ors V Lexus Technologies P Ltd & 9Ors	Sri & Associates	G.S. Ramarao Avinash Krishnan Ravi Caveator For R1

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT)(CH)(Ins) No. 145/2021	Anu Sharma & 30 ors V Kondishetty Kumar Dushyantha & 3 ors	G. Ganesh Kumar Ramalingam Va.	Chandramouli Prabakar-R1 Pradeep Nayak-R2 Akash Sherwal R3 R4 Served on 14-07-2021.
6.	Comp App (AT)(CH)(Ins) No. 264/2021 & IA No. 564/2021	V.K. Abdul Rahim V Jasin Jose & Anr	Babu Karukapadath Arya Raghunath	Jasin Rose R1
7.	TA No. 26/2021 (Comp App (AT)(INS)No. 1024/2020)	Aavanor Systems Private Limited V Pers Enterprises Private Limited	Mohit D Ram Karthick Seshadri	Ravi Ragonath Ms. Aakashi Lodha Ragav Rajeev Menon

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	TA No. 49/2021 (Comp App (AT) (Ins) No. 688/2020)	Udhyaraj Patwardan RP for Ind Bharath Energy (Utkal) Ltd V Tata Capital Financial Service Ltd & 10 Ors	Satendra K Rai Abhjeet Sinha Niraj Kumar Pravar Mishra	Vatsala Rai Durga Manda R1 Saratha Sachdev Ramakant Rai Shivkrit Rai Mehak Suri R2
9.	TA NO. 70/2021(Comp App (AT) No. 220/2020)	360 Realtors LLP V GM Infiniti Dwelling (India) P Ltd	Vaibhav Mahajan Srishti Girdhar	SP Singh Chawla

For Directions (Completion of Pleadings/filing of Convenience Compilations)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
10.	TA. No. 79/2021, Comp. App (AT)(Ins) 851/2020	Ashok Kriplani (RP) Vs V. Suresh Kumar & 16 Ors	Sunder Khatri, Shital Khatri and Ritika Achint, Ishwar Mohapatra	Darpan KM, Amrita Sharma R1 Satya Narayan Vashishth & Meena Kumari R5 G.V. Sudhakar, B. Pramod R6 Tushar Singh and Parthasarathy Bose R12 & R16 Vijay Pal Sharma R15 Mudassi Husain & Satya Vikram- Intervenors
11.	TA No. 178/2021 (Comp App) (AT) (Ins)No. 503/2020)	Babu Manoharan Vs. Indian Bank & 2 Ors	Aniruddha Deshmukh and Vikram Vijayraghavan	M/s. Aiyar & Dolia R1 Ramaswamy Meyyappan and Harshini Jothiraman, K.P. Pramodh Kumar R2 & R3

AFTER THE ABOVE

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT)(CH)(Ins) No.211/2021	Mr. Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	
2.	Comp. App (AT)(CH)(Ins) No.212/2021	Mr. Vallal RCK V Siva Industries and Holdings Ltd & Anr	R. Sivaraman P. Ramesh Kumar	
3.	Comp. App (AT)(CH) No.33/2021	Badigeri John Davidson & 4 Ors V Ceylon and India General Mission & 11 Ors	M.S. Sivaramakrishnan Sindhu.V	

Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr WITH	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
5.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr WITH	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
6.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr WITH	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
7.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

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